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Title: Need to enhance the pension of EPF pensioners and also restore other benefits earlier available to them.

SHRI P. KARUNAKARAN (KASARGOD): The EPF Pensioners of our country have given a number of representations to Hon'ble Prime Minister and Hon'ble Finance Minister. These people have served our nation for a long time but after retirement they are not getting even minimum pension or any other benefits. They have requested in their Memorandum the following main demands:

- .1 The Interim Relief of Rs. 1000/- be given to all Pensioners.
2. The minimum pension be revised and fixed at Rs.6500/-.
- .3 The pension be linked with the DA.
4. Restore full pension after 100 months for those who had availed commutation benefit.
- .5 Three existing benefits - Commutation, Return of Capital, Reduce Pension which was stopped through a Govt. Order in 2008 should be reinstated.

There are a number of pensioners who are getting Rs.1/- or Rs.10/-as Pension. So I request the Hon'ble Minister for Labour and Employment to make amendment in the Pension Act 1995 and consider the demands of these EPF Pensioners.